

PENDENCY REPORT AS ON 08-10-2021

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	9372
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	40
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	279
6	ARBP-Petitions under Indian Arbitration Act.	98
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	5338
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2640
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2455
13	COA-Appeals against judgement in Comp.Pet.	17
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	11
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	5925
18	Contempt Petition in Bhubaneswar Bench	1327
19	Contempt Petition in Cuttack Bench	635
20	Contempt Petition in Sambalpur Bench	3
21	CONTR-Proceeding relating to Criminal Contempt	94
22	COPEP-Original Petition (Companies Act.)	129
23	CRA-Criminal Appeals	1019
24	CRLA-Appeal against Judgement/Sentence.	10123
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1424
26	CRLMA-Other Miscellaneous Application.	668
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11446
28	CRLMP-Criminal Miscellaneous Petition	552
29	CRLREV-Criminal Revision.	9142
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	24
32	CRP-Revision Petition.	153
33	CRREV-Criminal Revision	260
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	3
36	CVA-Civil Appeals	3
37	CVREV-Civil Revision.	38
38	CVRVW-Civil Review.	19
39	DSREF-Confirmation under Sec.336 Cr.P.C.	2
40	EC-Execution Case.	3
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	27
43	EXFA-Execution First Appeal.	3
44	EXOS-Execution Application.	4
45	EXP-Execution Petition.	22
46	FA-First Appeal	1092
47	FAO-First Appeal from Orders.	3243
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	110
50	GCRLA-Government Appeals	414
51	GUAP-Pet. under Guardianship and Wards Act.	14
52	IP(M)-Main Petition (Insolvency ACT.)	1
53	ITA-Appeals Income-tax	420
54	JCRA-Jail Criminal Appeals	15
55	JCRLA-Jail Criminal Appeal	1193
56	JCRLRV-Jail Criminal Revision.	12
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	1003
59	LPA-Letters Patent Appeals.	35

60	MACA-Motor Accident Appeals.	6483
61	MAC-Motor Accident Claims.	1
62	MA-Miscellaneous Appeals	100
63	MATA-Matrimonial Cases (Appeals)	943
64	MFA-FA against Spl. Jurisdiction Cases.	12
65	MJC-Misc.Judicial Case.	59
66	MSA-SA from judgements in Misc. Cases.	85
67	OCRMC-Original Crl. Miscellaneous Case	100
68	OJC-Original Jurisdiction case (Writ)	1456
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	119
72	OTC-Other Tax Case.	5
73	OVTA-Tax Appeal Under OVAT Act.	1
74	RCFA-First Appeals(Rent Control Matters)	1
75	Review Petition in Bhubaneswar Bench	137
76	Review Petition in Cuttack Bench	107
77	Review Petition in Sambalpur Bench	1
78	RFA-FA from Judgement and Decree in Suit	2152
79	RPFAM-Revision US 19 of Family Court Act.	1622
80	RSA-Second Appeal from Judgement and Decree.	6826
81	RVWPET-Review Petition.	2045
82	SAO-Second Appeal from Appellate Order.	223
83	SA-Second Appeal	2300
84	SCLP-Pet.for leave to appeal to Supreme Court	1
85	SJC-Special Jurisdiction Case (Tax Matters)	179
86	SM-Suo Motu.	46
87	SPA-Sp.Appeal before DB ...	5
88	STAPL-Appl.for direction to make a reference.	1
89	STREV-Sales Tax Revision.	1540
90	TA-Tax Appeal	12
91	TEST-Testamentary Cases.	1
92	TREV-Tax Revesion	88
93	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	281
94	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	737
95	WA-Appeals before DB against SB Judgement	3929
96	WPC(OAB)-Original Application in Berhampur Bench	6
97	WPC(OAC)-Original Application in Cuttack Bench	4398
98	WPC(OA)-Original Application in Bhubaneswar Bench	3500
99	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	49
100	WPC(OAP)-Original Application (Provisional) Bhubaneswar Bench	2
101	WPC(OAS)-Original Application in Sambalpur Bench	23
102	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	454
103	WPC(TAC)-Transfer Application in Cuttack Bench	368
104	WPC(TA)-Transfer Application in Bhubaneswar Bench	13
105	WP(C)-Writ Petition under Art.226 and 227.	70287
Grand Total		181687